

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
GOMATI JUDICIAL DISTRICT, UDAIPUR.**

No. F. 4(82)-DJ/G/UDP/2017/3755-62.

April 25th of 2017.

// N O T I C E //

WHEREAS, pursuant to **"The High Court of Tripura Civil Courts (Commissioners) Rules, 2017"** framed by the Hon'ble High Court of Tripura, Agartala vide Notification No. F. 3(35)-HC/17/7706 dated 17th April 2017, and to facilitate expeditious disposal of cases by resorting to the procedure of recording evidence (Cross -Examination and Re-Examination) of witnesses by the Commissioners in terms of Sub- Rule (2) of Rule 4 of Order XVIII of the Code of Civil Procedure, a **"SELECTION COMMITTEE"** is constituted with the **1.** The District & Sessions Judge, Gomati District, Udaipur as **"CHAIRPERSON"**, **2.** The Addl. District & Sessions Judge, Gomati District, Udaipur as **"MEMBER"**, **3.** The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur as **"MEMBER"**, **4.** The President, District Bar Association, Udaipur as **"MEMBERS"** for the selection of Advocate Commissioners in terms of Sub- Rule (2) of Rule 4 of Order XVIII of the Code of Civil Procedure, for the Gomati Judicial District.

The Advocates, practicing under respective Bar Associations of Udaipur & Amarpur, **who have completed at least 7 (seven) years of Regular practice in the Bar and is practicing as an Advocate till date** are eligible for empanelment as **"Advocate Commissioners"**.

The Advocates willing for such empanelment are notified to submit application in plain paper along with Certificate issued by the President /Secretary of concerned Bar Association in respect of their regular Practice of minimum **7 (seven) years** including their date of Joining as an Advocate and also with a self declaration, to the effect that no Criminal Proceeding is pending in any Court and no disciplinary proceeding is pending in the Bar Council, against him/her.

The Selection Committee so constituted shall conduct a **"Viva-Voce"** test of 100 Marks to assess the overall suitability of the candidate for doing the job of the Commissioner. The committee shall test the knowledge of the Advocates on the relevant provisions of the Code, High Court of Tripura Civil Rules and Orders, relevant provisions of the Indian Evidence Act, and Information Technology Act, the Oaths Act and the General Aptitude of the Candidate.

The prescribed fees of the Advocate Commissioner as per Rule 10 of **"The High Court of Tripura Civil Courts (Commissioners) Rules, 2017"** is ₹. **500/-** (Rupees Five hundred) per witness. In case the Cross – Examination of a witness continues beyond the day, commissioner's fee shall be ₹. **300/-** (Three hundred) per day for such witness.

Other terms and conditions in respect of such Advocate Commissioner shall be guided by **"The High Court of Tripura Civil Courts (Commissioners) Rules, 2017"**.

As such, applications from the willing Advocates of respective Bar Associations of Udaipur & Amarpur, are hereby invited for empanelment as **"Advocate Commissioner"**, and such applications should reach the office of the undersigned within **7 (Seven) days** of publication of this Notice. Any applications received after such period shall summarily be rejected.

M) 28.4.17
(S. Datta Purkayastha)
(CHAIRPERSON)

**DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**

Copy for information to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The Addl. District & Sessions Judge, Gomati District, Udaipur;
3. The Chief Judicial Magistrate-cum- Civil Judge (Sr. Div), Gomati District, Udaipur;
4. The President, District Bar Association, Udaipur/ Amarpur, Bar Association, with a request to circulate the contents of the Notice among the advocates practicing under their respective Bar Associations;
5. The System Officer, of this establishment for uploading the said Notice in the official website of the Gomati Judicial District;
6. NOTICE BOARD of this establishment; and
7. ORDER BOOK.

M) 28.4.17
(CHAIRPERSON)

**DISTRICT & SESSIONS JUDGE,
GOMATI DISTRICT, UDAIPUR.**